

BUSINESS ADVISORY COMMITTEE

FIFTIETH REPORT
(Third Lok Sabha)

The Business Advisory Committee held a sitting on Wednesday, the 2nd November, 1966.

2. The Committee recommend allocation of time to the following items of Government legislative and other business as shown against each :-

- (1) Motion of No-Confidence in the Council of Ministers ~~as~~ ~~is~~ moved by Shri U.M. Trivedi 12 hours
- (2) The Jawaharlal Nehru University Bill, 1965, as passed by Rajya Sabha. 2 Hours
(Consideration and passing)
- (3) The Representation of the People (Amendment) Bill, 1966, as reported by the Joint Committee. 5 Hours
(Consideration and passing)
- (4) The Constitution (Twenty-first Amendment) Bill, 1966.
(Consideration and passing)
- (5) The Companies (Second Amendment) Bill, 1965. 1 Hour
(Consideration and passing)
- (6) The Delhi Municipal Corporation (Validation of Electricity Tax) Bill, 1966. 1 Hour
(Consideration and passing)
- (7) The Insecticides Bill, 1964. 1 Hour
(Motion for concurrence in the recommendation of Rajya Sabha for reference of the Bill to a Joint Committee.)
- (8) The Metal Corporation of India (Acquisition of Undertaking) Bill, 1966 (To replace Ordinance No. 10 of 1966). 2 Hours
(Consideration and passing)
- (9) The Companies (Amendment) Bill, 1966 (To replace Ordinance No. 11 of 1966). 2 Hours
(Consideration and passing)

- (10) Discussion on Resolution seeking continuance of President's Rule in Kerala. 4 hours.
- (11) Discussion on the International Situation. 5 hours.
- (12) Discussion on the Draft Outline of the Fourth Five-Year Plan. 15 hours.

2. The Committee also recommend that with effect from the 2nd November, 1966, till the end of the current session the House may, on days when there are sittings, sit from 11 A.M. to 6 P.M.

3. The Committee further recommend that miscellaneous items of ~~formal~~ business taken up after the Question Hour should be disposed of by 12.30 P.M. every day and main business for the day taken up at that ~~time~~ ^{hour} and in case any item of ~~formal~~ ^{miscellaneous} business is not disposed of by ~~that hour~~ ^{12.30 P.M.}, it may be taken up at 6 P.M., *Subject to the approval of the Speaker.*

See the business

NEW DELHI;
November 2, 1966
Kartika 11, 1888(Saka)

Hukam Singh
(HUKAM SINGH)
Chairman,
Business Advisory Committee.